



9THNATIONAL TRIAL ADVOCACY AND JUDGMENT WRITING COMPETITION



15 - 17 FEBRUARY, 2024



BANGLORE CENTRAL CAMPUS







KNOWLEDGE PARTNER

MEDIA PARTNER



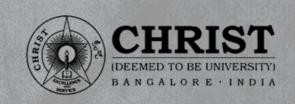
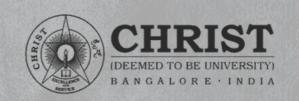


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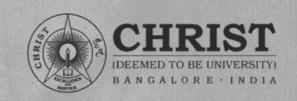


ABOUT CHRIST (DEEMED TO BE UNIVERSITY)

CHRIST (Deemed to be University) was born out of the educational vision of St. Kuriakose Elias Chavara, an educationist and social reformer of the nineteenth century in South India. He founded the first Catholic indigenous congregation, Carmelites of Mary Immaculate (CMI), in 1831 which administers CHRIST (Deemed to be University).

CHRIST (Deemed to be University) was established as 'Christ College' in 1969. It undertook path-breaking initiatives in Indian higher education with the introduction of innovative and modern curricula, insistence on academic discipline, imparting of holistic education and adoption of global higher education practices with the support of creative and dedicated staff. This multidisciplinary university which focuses on teaching research and service offers Bachelor, Master, and Doctoral programmes in humanities, sciences, sciences, commerce, management, engineering, architecture, education, and law to about 25,000 students. Christ has seven campuses, four-centred in Bangalore (Bangalore Central Campus, Bangalore Bannerghatta Campus, Bangalore Kengeri Campus, and Bangalore Yeshwanthpur Campus), Delhi NRC Off-campus and Pune Lavasa Off Campus. The central campus is a living example of harmonious multiculturalism with students from all the states and union territories and around 60 different countries. Christ publishes six peer-reviewed research journals and has published more than 300 books in Kannada and English. A promoter of sports, music, and literary activities, it is a nurturing ground for creative excellence.





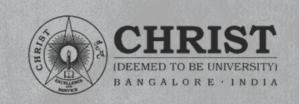
ABOUT SCHOOL OF LAW

School of Law, CHRIST (Deemed to be University), Bangalore, was founded and is administered by Carmelites of Mary Immaculate (CMI). It eventually became one of the most preferred educational institutions in the city and received the top grade 'A+' in NAAC which was conducted in the month of October.

SLCU entered the list of top law schools in India according to the NIRF Rankings declared by the Ministry of Education in 2020, with all the courses being approved by the Bar Council of India. It has the best student-faculty ratio and has one of the most resourceful libraries in the Country. SLCU strives to attain the perfect Inter disciplinary holistic and dynamic approaches to learning. The innovative learning methods involved and the student's active participation in various co-curricular activities allow the students to receive a holistic legal education.

The education offered at the SLCU incorporates a number of special opportunities such as internships, clinical programmes, supervisory research, and writing. In order to promote interaction between students and legal professionals, seminars, guest lectures, and workshops are conducted on various subjects of law at regular intervals. In addition to the mandatory courses spanning across a ten semester programme, the School of Law also provides numerous other value-added courses and programmes for the benefit of students, thus promoting lateral thinking. Furthermore, social responsibility, a core value of Christ University is given immense importance at SLCU and is inculcated in students through village visits and working with NGOs.





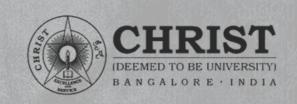
ABOUT NTAC

The Advanced Criminal Law Studies Committee, School of Law, CHRIST (Deemed to be University) will be hosting the 9th edition of its annual flagship event, National Trial Advocacy and Judgment Writing Competition (NTAC), 2023–2024.

The flagship event will witness the presence of many eminent personalities from the legal fields ranging from senior advocates to Karnataka High Court judges. The Competition is open for all students who are pursuing a three-year or five-year Law Degree Course in Universities/Colleges/Law Departments in India, as recognized by the Bar Council of India.

It will be conducted from 15th to 17th February 2024 and will be completely offline. In the previous 8 editions, NTAC has witnessed participants from law schools across the country and has successfully contributed to the promotion of a trial culture and criminal litigation. NTAC prides itself on being a one-of-a-kind trial experience that helps in honing one 's research skills, and overall prowess of courtroom etiquette. This prestigious event has brought together multiple skilled teams from all over the country to compete in court halls which have witnessed some of the best Trial Advocacy Competitions.





INSTRUCTIONS AND PROCEDURE FOR REGISTRATION

Eligibility

The Competition is open for all students who are pursuing a three-year or five-year Law Degree Course in Universities/Colleges/Law Departments in India, as recognized by the Bar Council of India. The Participants should send a picture of their University ID Card for verification.

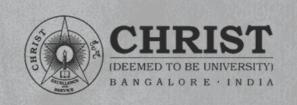
Venue

The 9th National Trial Advocacy and Judgment Writing Competition 2023-23 shall be held, from 15th to 17th February 2024. It will be held offline.

Procedure for Registration

Participation in the 9th SLCU National Trial Advocacy and Judgment Writing Competition is restricted to 30 teams only. Institutions/Teams interested in participating in the Competition will have to provisionally register by sending an email to criminallaw.committee@law.christuniversity.in and only after confirmation of a provisional slot by the Organizers, should they complete the formalities of the final registration. The slots shall be reserved based on a 'first come ' basis for the first 30 teams.





The teams should register through their respective Official College Email ID or any other recognized student association Email ID. Once the teams have provisionally registered, then the teams will be sent a confirmation mail providing them with the link for the Final Registration.

Only the teams who have received confirmation of provisional registration after receiving an email from the Committee must submit the registration form. Kindly note that only one team per College/Institution/University shall be permitted to take part in the Competition. The last date for provisional registration is 15th January 2024, and the last date for final registration shall be 31st January 2023. The main invite shall be made available only to those teams that preregister with the organizing committee.

Registration Fees

The registration fees are as follows:

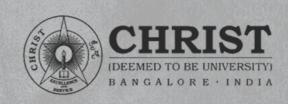
Without Accommodation: INR 2,500 + GST

With Accommodation: INR 2,500 + INR 6,750 (INR 750 per head per

night) + GST = INR 9,250

The payment procedure shall be emailed to the teams once they provisionally register for the Competition.





DIRECTIONS TO REACH THE CAMPUS

CHRIST (Deemed to be University) is easily accessible from all parts of Bangalore City. Here are some driving directions and bus route numbers to help you get here.

From Central (Majestic) Railway Station and Kempegowda Bus stand:

Drive towards Corporation (Hudson) Circle

Drive through Devanga Hostel road to reach Mission road

Take a right turn under the flyover to join K H road (double road) and drive straight until you reach Lalbagh Main Gate.

Take a left and drive straight ... you will cross Wilson garden, NIMHANS Hospital and then take the Dairy Circle Fly Over. In the process you will find CHRIST (Deemed to be University) on the right side.

The distance is approximately 10 kms.

Bus Routes from Kempegowda Bus Stand (Majestic):

Ask for CHRIST (Deemed to be University)/ Devasthana /Dairy Circle Bus Stop 365, 353, 168 D, 170,171A, 171B, 171C, 171 D, 165 340,342 356,360B etc Landmark: Dairy Fly-Over.

Bus Routes from Shivaji Nagar Bus Stand:

Ask for CHRIST (Deemed to be University)/ Devasthana/Dairy Circle Bus Stop. 166 (Direct), 348 D, 368 Landmark: Dairy Fly-Over.

From the new Benguluru International Airport:

The distance is approximately 42 kms.

You may take BIAS-7 of Vayu Vajra Volvo Bus Service from the Airport to Koramangala and get down at CHRIST (Deemed to be University).

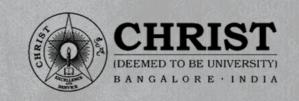
The travel time will be 1.30 Hrs approximately.

You may also take BIAS-5 of Vayu Vajra Volvo Bus Service from the Airport to get down at Shanti Nagar Bus Station.

You may then take a taxi/autorickshaw/bus to reach CHRIST (Deemed to be University) which is 3 kms away.

A/C Shuttle Services from Airport will depart every 30 minutes.

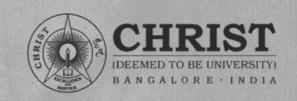




TIMELINE OF EVENT

08 - 01 - 2024	Release of Provisional Registration
08 - 01 - 2024	Release of Rules, Registration Forms and Trial Proposition
15 - 01 - 2024	Last Day for Provisional Registration
28 - 01 - 2024	Last Day for Final Online Registration
31 - 01 - 2024	Last Day for Seeking Clarification Regarding Trial Proposition
31 - 01 - 2024	Last day for submission of Final Registration and Payment Details
02 - 02 - 2024	Submission of List of Witnesses
15 - 02 - 2024	Inauguration, Procedure Test and Draw of Lots and Preliminary Rounds 1 & 2
16 - 02 - 2024	Judgment Writing Competition, Quarter Final Rounds and Semi-Final Rounds
17 - 02 - 2024	Final Round and Valedictory





PRIZES

WINNERS

Rs. 25,000 + additional perks

Runners - Up

Rs. 15,000

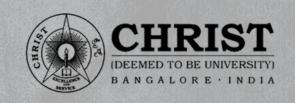
Best Advocate

Rs. 5,000

Best Judgment

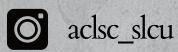
Rs. 10,000





CONTACT DETAILS

Social Media Handles



https://aclscslcu.wixsite.com

Faculty Co-ordinators

Dr. Jayanthi Bai H.L.

Student Convernors

Mr. Aditya Praveen Kumar +91 70222 19415

Mr. Roshan Raju

+91 89556 32044

For any clarifications email at: criminallaw.committee@law.christuniversity.in